

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 01/2019

Dated:- 08th January, 2019

Pursuant to the transfer & posting of the Judicial Officer and in partial modification of the earlier orders on the subject, the following Committees for the District Court Complex Saket, New Delhi are hereby reconstituted:-

I. E-TENDERING COMMITTEE

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| 1. Mr. Sanjiv Jain, Spl. Judge (PC Act), CBI (South) | - Chairperson |
| 2. Ms. Vineeta Goyal, Addl. District Judge (South) | - Member |
| 3. Ms. Savita Rao, Spl. Judge (PC Act), CBI (South) | - Member |
| 4. Mr. Harjyot Singh Bhalla, Addl. Chief Metropolitan Magistrate, (South) | - Member |
| 5. Mr. Sachin Sangwan, Administrative Civil Judge (South) | - Member |

II. RESIDENTIAL COMPLEX (AT SAKET)

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| 1. Mr. Rajesh Kumar Singh, Special Judge (NDPS) (South) | - Chairperson |
| 2. Ms. Surya Malik Grover, Addl. District Judge (South-East) | - Member |
| 3. Mr. Harjyot Singh Bhalla, Addl. Chief Metropolitan Magistrate, (South) | - Member |
| 4. Mr. Vikrant Vaid, Administrative Civil Judge (South-East) | - Member |
| 5. Mr. Sachin Sangwan, Administrative Civil Judge (South) | - Member |

III. LIBRARY COMMITTEE

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|---|---------------|
| 1. Ms. Illa Rawat, Addl. Sessions Judge (SFTC)(South) | - Chairperson |
| 2. Ms. Shriya Agrawal, Civil Judge (South-East) | - Member |
| 3. Ms. Neha Priya, Civil Judge (South) | - Member |

IV. DISTRICT COURT COMPUTER COMMITTEE

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| 1. Mr. Sandeep Yadav, Addl. Sessions Judge (South-East)
(Nodal Officer for Central Computer Committee) | - Chairperson |
| 2. Mr. Vikrant Vaid, Administrative Civil Judge (South-East)
(Nodal Officer (Computer) for South-East District) | - Member |
| 3. Mr. Sachin Sangwan, Administrative Civil Judge (South)
(Nodal Officer (Computer) for South District) | - Member |
| 4. Ms. Saloni Singh, Metropolitan Magistrate(Mahila Court)(South) | - Member |
| 5. Mr. Pritam Singh, District System Administrator/JJA (South) | - Member |

Notes:-

1. All the correspondence with the Hon'ble High Court shall be made only by the District & Sessions Judge (South).
2. All decisions taken by each Committee (not chaired by District & Sessions Judge herself) shall be subject to the approval of the District & Sessions Judge (South).
3. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.
4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South) by the end of the first week of the following month.
5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper cohesion.
6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge, through the concerned Branch.

Asha Menon
(Asha Menon) 8-1-19
District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. 738-880 /AM/D&SJ(South)/Saket/ND/19

Dated:- 08-01-2019

Copy to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service posted at Saket Courts Complex, New Delhi and the concerned officials.
5. All the concerned Officers.
6. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi.
7. The Public Relation Officer, Saket Court Complex, New Delhi.
8. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi.
9. For uploading on LAYERS.
10. For uploading on Centralized Website through LAYERS.
11. Guard File.

Asha Menon
(Asha Menon) 8-1-19

District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi